

[Shri G. M. Banatwalla]

those Railway finances, the various aspects connected with it have to be gone into. For example we have very useful Fourth Report of the Committee—1977 also about the various organisations. Such a report should continue to come before this House. With these words I wish well to the Railway organisation which is a very great organisation. I hope that the various points that are raised with respect thereto will meet with proper and serious consideration.

15.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTH REPORT

SHRI S. T. QUADRI (Shrimoga): I beg to move:

"That this House do agree with the Seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30th July, 1980".

MR. DEPUTY SPEAKER. The question is:

"That this House do agree with the Seventh Report of the Committee on Private Member's Bills and Resolutions presented to the House on the 30th July, 1980."

*The motion was adopted.*

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): What has happened to my Resolution?

MR. DEPUTY SPEAKER: Now we will take that up on Monday.

SHRI KAMLAPATI TRIPATHI: Are we to unnecessarily wait upto Monday?

MR. DEPUTY SPEAKER: I am sorry. At 3 P.M. we have to take up Private Members' Business. So, we will take up your Resolution on Monday.

15.03 hrs.

RESOLUTION RE. SERIOUS SITUATION IN NORTH-EAST INDIA—*contd.*

MR. DEPUTY-SPEAKER: Shri M. Ramgopal Reddy was on his legs. He may continue.

The time allotted to this Resolution was four hours. We have already exhausted three hours and thirtyone minutes. Only 29 minutes are left. I have speakers numbering about 19. In view of the changed situation, if the House permits, let Shri M Ramgopal Reddy be the last speaker. Thereafter the Minister can intervene and then the Mover will reply.

SEVERAL HON. MEMBERS: Yes, yes.

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): Other Resolutions are also equally important which are on the agenda to-day.

MR. DEPUTY-SPEAKER: Yes yes.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The second Resolution is much more important.

MR. DEPUTY-SPEAKER. We will take up that also.

Now Shri M. Ramgopal Reddy may continue.

SHRI M. RAM GOPAL REDDY (Nizamabad): Sir, since the last discussion there has been a sea-change in the atmosphere of Assam and other States in that region. No problem is insoluble or can evade solution with Madam Gandhi. Madam Gandhi has put in effort and a solution is in sight. The only problem with these States is backwardness. They have got a genuine feeling that some people who are more clever and more efficient are exploiting them. I request the Minister that all those people who are exploiting the local people should not be allowed to do so. The industries and other things that